

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A. No. 62/7664/2020

This the 28th April, 2021.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Dr. Reyaz Ahmad Dar, age 55 years, S/o Late Kh. Abdul Ahad Dar, R/o H.No. 143, Talab Khatikan, Jammu.

.....Applicant

(Advocate: Mr. Sheikh Najeeb proxy of Mr. SS Ahmed)

Versus

1. The State of Jammu & Kashmir through Its Chief Secretary, Civil Secretariat, Srinagar.
2. The Financial Commissioner to Govt. of J&K, Health and Medical Education Department, Civil Secretariat, Srinagar.
3. The Commissioner/Secretary to Govt. of J&K, General Administration Department, Civil Secretariat, Srinagar.
4. The Managing Director, Jammu and Kashmir Medical Supplies Corporation Ltd. Bemina, Srinagar.
5. The Director, Health Services, Jammu.

6. Dr. Mohammad Iqbal Sofi, presently posted as I/c General Manager, Jammu and Kashmir Medical Supplies Corporation Ltd. Bemina, Srinagar.

.....Respondents

(Advocate: Mr. Amit Gupta, A.A.G.)

ORDER [ORAL]

HON'BLE MR. DINESH SHARMA, MEMBER (A)

Learned counsel for the applicant submits that the present petition may kindly be dismissed as having been rendered infructuous. Ordered accordingly.

(DINESH SHARMA)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

JNS

